

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3792

ANSWERED ON:25.08.2011

TARGET FIXED UNDER IAY

Ram Shri Purnmasi;Reddy Shri Modugula Venugopala ;Sayeed Muhammed Hamdulla A. B. ;Singh Shri Jitender

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has fixed any target for providing houses under Indira Awas Yojana (IAY) and if so, the details of targets fixed for 2008-09, 2009-10, 2010-11 and 2011-12, State/UT-wise;
- (b) the total number of persons waiting for houses under IAY, State/ UT-wise:
- (c) the quantum of funds allocated by the Government for IAY in the last budget and the amount released to the States/UTs so far;
- (d) the details of complaints received by the Government concerning irregularities in the implementation of IAY and diversion of funds for other than IAY purposes and action taken thereon;
- (e) whether the Ministry has received any representation for hike in allocation of Central share for houses under IAY and toilets covered under Total Sanitation Campaign (TSC), as there is steep hike in prices of cement, labour charges and other construction materials;
- (f) if so, the action taken by the Ministry in this regard; and
- (g) the steps taken by the Government to stop irregularities in the construction of houses under IAY and toilets under TSC scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEPJAIN'ABITYA`)

- (a) to (b): Yes, Sir. A statement showing the State/UT-wise details of targets fixed under Indira Awas Yojana (IAY) during the year 2008-09 to 2011-12, the total housing shortage in rural areas throughout the country is at Annexure-I.
- (c): In the budget of 2011-12, Rs. 10,000 crore has been provided for rural housing including IAY. Till 23.08.2011, Rs.4044.28 crore has been released to the States/UTs.
- (d): A Statement showing the State-wise details of the complaints received during 2010-11 and in current year 2011-12 regarding irregularities or misappropriation of funds in the implementation of the scheme and the action taken thereon is at Annexure-II.
- (e) & (f): Representations to increase the amount of assistance under IAY have been received from several State Governments. The Ministry of Rural Development has requested the Planning Commission to increase the unit assistance under IAY. The issue has also been placed before the Working Group on Rural Housing for 12th Five year Plan. It may also be stated that in the recent years, Ministry has revised unit assistance from Rs.25,000/- in plain areas and Rs.27,500/- in hilly/difficult areas to Rs.35,000/- and Rs.37,500/- w.e.f 1st April,2008. It was again revised upwards to Rs.45,000/- and Rs.48,500/- w.e.f 1st April, 2010.
- In so far as Total Sanitation Campaign (TSC) is concerned, no representation for hike in allocation of Central share for Total Sanitation Campaign (TSC) has been received by the concerned Ministry namely Ministry of Drinking Water & Sanitation. As such, TSC is a demand driven project based programme taking district as a unit when there are no specific annual allocations of central share set under the programme to the States. Government has recognized the need for revision in the incentive amount from time to time to sufficiently motivate the BPL households to create and use sanitation facilities. Accordingly, the share of Center and State over the years in the incentives provided to the BPL households has been increased as follows:

Year Incentive provided by
Center State

2004	Rs. 375/-	Rs. 125/-
2006	Rs. 900/-	Rs.300/-
2008	Rs. 1500/-	(Rs. 2000/- Rs. 700/- for hilly and difficult area)
2011	Rs. 2200/-	(Rs. 2700/- Rs. 700/- for hilly and difficult area)

(g): To stop the irregularities in the construction of houses under IAY. (the Ministry of Rural Development monitors the performance of the scheme through various mechanisms such as monthly and annual progress reports; financial returns & audit reports; periodical review meetings with the officers of the State Governments; field visits by Officers of the Ministry and visits of NLMs. The scheme is also monitored through State & District level Vigilance and Monitoring Committees which have, inter-alia, public representatives as members. Management Information System (MIS) AWAASsoft has been launched to impart total transparency in the programme.

Total Sanitation Campaign (TSC) also has a comprehensive system of monitoring the implementation and impact of the Programmes including utilization of funds, through Periodical Progress Report. Performance Review Committee meetings. Video Conferencing with States, Area Officer's Scheme, District Level Monitoring and Vigilance and Monitoring Committees at the State/District Level. Besides, the States have been advised to adopt a five-pronged strategy consisting of (i) creation of awareness about the schemes, (ii) transparency, (iii) People's participation, (iv) accountability-social audit and (v) strict vigilance and monitoring at all levels. Comprehensive web-based online monitoring system for TSC is also in place. The Department also involves the stakes of beneficiaries in creation of sanitation facilities so that the toilets constructed are put to use and is sustainable in the long run.